## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 57/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.05.2017</u>

Name of the Company:

GTPL Hathway Ltd.

Section of the Companies Act: <u>Section 441 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. NAVINI PAHIMA FOR

ADV.

PETITIONER

Nacha

2. CHIRAG SHAH, PCS.

## ORDER

Learned Advocate Miss Natasha Sutaria for PCS Chirag Shah present for Petitioners.

At request of Petitioner Counsel

List the matter on 21.07.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of May, 2017.